

HIGH COURT OF UTTARAKHAND, NAINITAL

NOTIFICATION

No. 158 /UHC/Admin.A/2019

Dated: Nainital: May 27, 2019.

Hon'ble Shri Justice Alok Kumar Verma, has assumed charge of the office of Additional Judge of the High Court of Uttarakhand in the forenoon of 27 May, 2019 vide Notification No. K.13032/01/2019-US.I dated 22.05.2019 issued by Government of India, Ministry of Law & Justice (Department of Justice).

Sd/-

(Pradeep Pant)

Registrar General

Dated: Nainital: May 27, 2019.

No. 3668 II-d-1/Admin.A/2019

1. Secretary General, Supreme Court of India, New Delhi.
2. Joint Secretary, Government of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, 26, Man Singh Road, New Delhi 110011 with reference to Notification mentioned above.
3. Chief Secretary, Government of Uttarakhand, Dehradun.
4. Secretary to Hon'ble the Governor of Uttarakhand, Raj Bhawan, Dehradun.
5. Secretary, Legislative & Parliamentary Affairs, Government of Uttarakhand, Dehradun.
6. Secretary (Law)/L.R., Government of Uttarakhand, Dehradun.
7. Secretary (Appointment), Government of Uttarakhand, Dehradun.
8. Accountant General (A & E), Uttarakhand, Mahalekhakar Bhawan, Chuna Bhatta Road, Kaulagarh, Dehradun, Pin-248195 with the request to issue pay slip in favour of Hon'ble Shri Justice Alok Kumar Verma, Judge of the High Court of Uttarakhand, Nainital, immediately.
9. Director, Treasuries & Financial Services, 23 Laxmi Road, Dalanwala, Dehradun.
10. Senior Treasury Officer, Nainital.
11. Director, Printing & Stationery, Roorkee with the request to publish the notification in the next issue of the Gazette.
12. Registrar General, High Court of Judicature at Allahabad.
13. Registrar General, High Court of Telangana, Hyderabad.
14. Registrar General, High Court of Andhra Pradesh, Amravati.
15. Registrar General, High Court of Judicature of Bombay at Mumbai.
16. Registrar General, Chhattisgarh High Court, Bilaspur (Chhattisgarh).
17. Registrar General, Delhi High Court, Delhi.
18. Registrar General, Guwahati High Court, Gauhati.
19. Registrar General, High Court of Gujarat, Sola, Ahmedabad.
20. Registrar General, Himanchal Pradesh High Court, Shimla.
21. Registrar General, J & K High Court, Srinagar (J & K).
22. Registrar General, Jharkhand High Court, Ranchi.
23. Registrar General, High Court of Karnataka, Bangalore.
24. Registrar General, High Court of Kerala, Ernakulam (Kochi).
25. Registrar General, High Court of Madhya Pradesh, Jabalpur.
26. Registrar General, Madras High Court, Chennai.
27. Registrar General, High Court of Judicature at Patna, Patna.
28. Registrar General, High Court of Punjab & Haryana, Chandigarh.
29. Registrar General, High Court of Rajasthan, Jodhpur.
30. Registrar General, High Court of Sikkim, Gangtok.
31. Registrar General, High Court of Orissa, Cuttack.
32. Registrar General, High Court of Judicature of Calcutta at Kolkata.
33. Registrar General, High Court of Manipur, Imphal.
34. Registrar General, High Court of Meghalaya, Shillong.
35. Registrar General, High Court of Tripura, Agartala.
36. P.P.S. to Hon'ble the Chief Justice, High Court of Uttarakhand.
37. P.S. /P.A. to Hon'ble Judges of this Court with the request to place the notification for Lordships' kind perusal.
38. P.S. / P.A. to Registrar General of the Court.
39. All the Registrars of the Court.
40. Deputy Registrars/Assistant Registrars/ Sections Officer of the Court.
41. Chief Protocol Officer/ Public Relations Officer of High Court of Uttarakhand.
42. System Analyst/ Librarian/ I/C Stationery/ Management Officer of the Court.
43. I/C NIC, High Court of Uttarakhand, Nainital with the request to publish it on the website.
44. Guard File.

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27-05-2019
Deputy Registrar
Admin. A